Office Memorandum

New Delhi, dated the 30.10.17

Subject:-Weekly Report in respect of important developments in CBEC for the week –23.10.17 to 27.10.17 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –23.10.17 to 27.10.17.

1. Administrative Changes:-
   - Order regarding posting/transfer of 13 Officers in the grades of ADC/DC/AC of Customs, GST and Central Excise has been issued vide Office Order No. 180/2017 dated 24.10.2017.
   - Order regarding cancellation of attachment of Shri M.V. Vasudevan, ADC with DG(Systems) has been issued vide Office Order No. 181/2017 dated 26.10.2017.
   - Order regarding promotion of Shri V. Narayanan, Superintendent of Central Excise(Retd.) to the grade of Assistant Commissioner of Customs, GST and Central Excise on ad-hoc basis, notionally w.e.f. 22.10.2014 has been issued vide Office Order No. 182/2017 dated 27.10.2017.
   - Order regarding promotion of Shri Meena Harikrishan Moharpal, Suptd. of Central Excise to the grade of Assistant Commissioner of Customs, GST and Central Excise on ad-hoc basis, notionally w.e.f. 2302.2017 has been issued vide Office Order No. 183/2017 dated 27.10.2017.

2. Legislative Changes:-
   - Notification No. 80/2017-Cus, dt. 27-10-2017 has been issued to increase the tariff rate on textile products in chapters 50 to 63 in the First Schedule to the Customs tariff Act, 1975.
   - Notification No. 81/2017-Cus, dt. 27-10-2017 has been issued to amend notification No. 14/2006-customs dated 1st march 2006, to prescribe effective rate of duty on specified fabrics.
   - Notification No. 82/2017-Cus, dt. 27-10-2017 has been issued to prescribe effective rate of duty under chapters 50 to 63 on textile products.
   - Notification No. 52/2017-Cus (ADD), dt. 24-10-2017 has been issued to impose anti-dumping duty on the imports of Cold-rolled Flat products of stainless steel of width greater than 1250 mm of all series not further worked than Cold rolled (cold reduced) with a thickness of up to 4mm (width tolerance of +30 mm for Mill Edged and +4mm for Trimmed Edged), excluding: (a) Grades AISI 420 high carbon, 443, 441, EN 1.4835, 1.4547, 1.4539, 1.4438, 1.4318, 1.4833 and EN 1.4509; or (b) Product supplied under Indian Patent No. 223848 in respect of goods comprising Low Nickel containing Chromium-Nickel Manganese-Copper Austenitic Stainless steel and representing Grades YU 1 and YU 4, produced and supplied by M/s Yieh United Steel Corp (Yusco) of Chinese Taipei (Taiwan)," originating in or exported from China PR, Korea, European Union, South Africa, Taiwan, Thailand, and USA.
   - Notification No. 52/2017-Central Tax, dt. 28-10-2017 has been issued to extend the due date for submission of details in FORM GST-ITC-01.
   - Notification No. 53/2017-Central Tax, dt. 28-10-2017 has been issued to extend the due date for submission of details in FORM GST-ITC-04.
   - Notification No. 40/2017-Central Tax (Rate) , dt. 23-10-2017 has been issued to prescribe Central Tax rate of 0.05% on intra-State supply of taxable goods by a registered supplier to a registered recipient for export subject to specified conditions.
• Notification No. 41/2017-Integrated Tax (Rate), dt. 23-10-2017 has been issued to prescribe Integrated Tax rate of 0.1% on inter-State supply of taxable goods by a registered supplier to a registered recipient for export subject to specified conditions.

• Notification No. 42/2017-Integrated Tax (Rate), dt. 27-10-2017 has been issued to amend notification No. 9/2017- Integrated Tax (Rate) so as to exempt IGST on inter-state supply of services to Nepal and Bhutan against payment in INR..

• Notification No. 40/2017-Union Territory tax (rate), dt. 23-10-2017 has been issued to prescribe Union Territory tax rate of 0.05% on intra-State supply of taxable goods by a registered supplier to a registered recipient for export subject to specified conditions.


• Notification No. 100/2017-Cus-IV(N.T.) dated 27.10.2017 to notify AFS at Kapesheda.

(Hemambika R.Priya)
Commissioner(Coord)

1. Chairperson, CBEC
2. Member (Admin)
3. Member (GST)
4. Member (Budget)
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